

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/15/2017
NAME OF THE PETITIONER(S) : RINKU ROY
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|----------------------------|--------------|
| | | REPRESENTATION BY WHOM | |
| | Benjamin | Counsel for the Respondent | R. B. |
| | Aruna Ganesh | Counsel for the Petitioner | Aruna Ganesh |

ORDER

Counsels for both the parties are present and prayed for time to report the outcome of the mediation. At request, time is enlarged. Put up on **08.01.2018 at 10.30 A.M.**

ghk

-sd/-
MEMBER (JUDICIAL)